

Central Administrative Tribunal
Principal Bench, New Delhi.

O.A.668/94

(2)

New Delhi, This the 05th Day of April 1994

Hon'ble Shri J.P. Sharma, Member(J)

Hon'ble Shri S.R. Adiga, Member(A)

Haridas Chakraborty
son of late Hiralal Chakraborty
Ex-Station Master, Ranaghat railway Station,
Sealdah Division, Eastern Railway
and after retirement ordinarily residing
at D 288/289, JJ Colony, Indra Puri,
New Delhi - 110 012.

....Applicant

By None

Versus

1. The Union of India representing through the General Manager, Eastern Railway, 17, Netaji Subhas Road, Calcutta - 700 001.
2. The Divisional Railway Manager, Sealdah Division Eastern Railway, Calcutta- 700 014,
3. The Senior Divisional Personnel Officer, Sealdah Division, Eastern Railway, Calcutta-700 014.
4. The Senior Divisional Operating Superintendent, Sealdah Division, Eastern Railway, Calcutta - 700 014.
5. The Station Superintendent, Ranaghat railway Station, Sealdah Division, Eastern Railway, Post Office-Ranaghat, District Nadia, West Bengal.

...Respondents

By None

O R D E R (Oral)

Hon'ble Shri J.P. Sharma, Member(J)

1. Registry has listed this matter under Rule 5(4)(a) of CAT (P) 1987. The applicant filed this OA in June 1993. There were certain objections raised by the Registry and the applicant was duly informed to remove these objections. When the matter came up before the Principal Bench, the applicant made a request for adjournment for further four weeks from 1.11.93. The matter is therefore, listed before this Bench to-day. The applicant has not removed the objections raised by the Registry. The application is therefore defective and not maintainable. The application is therefore dismissed as defective. No costs.

Adiga
(S.R. ADIGA)
Member(A)

Sharma
(J.P. SHARMA)
Member(J)